

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2085
ANSWERED ON:10.03.2010
POLLUTION IN TUTICORIN
Jeyadural Shri S. R.

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether serious charges have been levelled against Sterlite company, a sister concern of M/S Vedanta for endangering the environment and polluting water and air in Tuticorin in Tamil Nadu;
- (b) if so, the details thereof;
- (c) whether the Union Government has gone into these allegations against the company;
- (d) if so, the details thereof; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRI JAIRAM RAMESH)

(a)to(e) As per information provided by the Central Pollution Control Board (CPCB) and the Tamilnadu Pollution Control Board (TNPCCB), no serious charge has been presently levelled against Sterlite company, a sister concern of M/s Vedanta for endangering the environment and polluting water and air in Tuticorin in Tamil Nadu. The industry has been issued consent to operate and authorization for hazardous waste management by the TNPCCB. The industry is being continuously monitored by the TNPCCB through periodical inspections, analysis of treated effluent, analysis of ground water samples, ambient air quality monitoring, stack monitoring and noise level monitoring.